

- (b) if so, the main items on which this amount would be spent;
- (c) whether the State Governments have been asked to submit their plans for urban development;
- (d) if so, how much out of it has been distributed among States; and
- (e) whether World Bank has put a condition that the loan should be utilized towards development programme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) to (e) Ministry of Urban Development has sent a proposal to Department of Economic Affairs, Ministry of Finance to seek external assistance of \$ 5.3 billion from the World Bank for development of Urban Infrastructure, Urban Water and Sanitation and Urban Transport. As the proposal for World Bank assistance is in preliminary stage, the State Governments have not been asked to submit plans so far.

Complaints against CPWD officers

†2222. SHRI GANGA CHARAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the amount spent on maintenance and repair of residences of Ministers and Members of Parliament in the last five years;
- (b) whether complaints of corruption against officers of Central Public Works Department (CPWD) have been received by his Ministry; and
- (c) if so, the action taken by Government against them till date?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

Metro Rail at Kochi

2223. PROF. P.J. KURIEN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether proposal for Metro Rail in Kochi is under consideration;
- (b) if so, the details thereof; and
- (c) the action plan of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) Yes, Sir. The proposal for Metro Rail in Kochi covering a total length of 25.3 kms (fully elevated) from Alwaye to Petta at an estimated cost of Rs. 2991.5 crore has been received by the Central Government.

- (b) and (c) The proposal have not yet been approved by the Government of India.

†Original notice of the question was received in Hindi.